(b) Attention is invited to paras 8 to 10 of the Railway Minister's Speech made yesterday introducing the Railway Budget for the year 1955-56.

AGRICULTURAL LABOUR

*123. Shri S. C. Samanta: Will the Minister of Labour be pleased to state whether Government propose to hold any further enquiry in regard to the working and living conditions of agricultural labour such as was conducted by the Ministry in eight hundred villages, in other villages also?

The Minister of Labour (Shri Khandubhai Desal): A proposal to conduct a further enquiry during 1955-56 is under consideration.

NAGPUR AIR CRASH

*124. Shri T. Subrahmanyam: Shri Raghunath Singh: Shri Sadhan Gupta: Shri Maganlal Bagdi:

Will the Minister of Communications be pleased to state:

(a) whether an accident took place to the I.A.C. Dakota on the 2nd February, 1955 at Nagpur;

(b) if so, the causes of this accident; and

(c) whether compensation has been paid to the families of those who lost their lives in the unfortunate tragedy?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) Yes, Sir.

(b) The accident is under investigation.

(c) As regards the crew who were killed, the Indian Airlines Corporation had insured them. Claims have • now been lodged by the Corporation with the insurers. On receipt of the amounts insured for, they will be paid to the dependents of the crew.

As regards passengers, the Corporation has not paid any compensation.

COMPENSATION TO SUGAR FACTORY OWNERS

*125. Shri Sivamurthi Swami: Will the Minister of Food and Agriculture be pleased to state how much compensation has been paid so far to the sugar factory owners on account of the reduction in the controlled prices of sugar delivered by them during 1954-55?

The Minister of Food and Agriculture (Shri A. P. Jain): Although sugar factories have been asked to keep in reserve 25 per cent. of their production during the current (1954-55) season for requisition by the Government at statutory prices, no requisition has yet been made as the supply position of sugar at present is easy end the prices in the free market are reasonable. No statutory price has yet been fixed. As such the question of reduction in the controlled price during 1954-55, does not arise.

चीनी की कमी

* १२७. श्री भागवत का आजावः क्या खाद्य तथा कृषि मंत्री यह बताने की क्या कर्रग कि:

(क) दैश में चीनी की कमी दूर करने के लिए गत दो महीनों में क्या कार्यवाही की गई. और

(ख) इसके फलस्वरूप दंश में चीनी की कमी दूर करने में क्या सफलता हुई ?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) and (b). There has been no scarcity of sugar in the country during the last two months and the question of taking any steps to remove it did not arise.

SUGARCANE CULTIVATION

*128. Sardar Hukam Singh: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that a canrpaign is to be organised for intensive manuring of sugarcane throughout the country during the next season; and

(b) if so, whether the cost of this campaign and of the manuring will